

**HIGH COURT OF SIKKIM
GANGTOK**

No.: **275/Confdl/HCS**

Dated: 18.07.2018

OFFICE ORDER

The Hon'ble High Court has been pleased to make the following transfers and postings of Judicial Officers in the cadre of Sikkim Superior Judicial Service.

Sl.No.	Name of the Judicial Officer and present posting	Transferred as;
1.	Mr. Suraj Chettri, District & Sessions Judge, (West) at Gyalshing.	Member Secretary, Sikkim State Legal Services Authority
2.	Mr. Jiwan Kharka, District & Sessions Judge (Spl Div.-I) at Gangtok	District & Sessions Judge, (West) at Gyalshing.
3.	Mr. Prajwal Khatiwada, District & Sessions Judge, (North) at Mangan.	In-charge of District & Sessions Judge (Special Division I) at Gangtok in addition to the court of District & Sessions Judge (North) at Mangan. He shall attend District & Sessions Court (North) at Mangan, on every Monday & Saturday of the week.

All concerned Officers shall join their new place of posting on or before 24.07.2018.

They shall dispose of all matters heard and reserved for judgment before joining the new place of posting.

By Order,

Sd/-
REGISTRAR GENERAL

Memo No.V(58)Confdl/HCS/ 6552-596

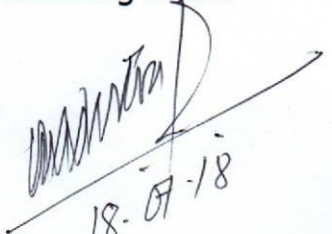
Dated: 18/07/2018

Copy to:

1. Mr. Suraj Chettri, District & Sessions Judge (West) at Gyalshing.
2. Mr. Jiwan Kharka, District & Sessions Judge (Spl. Div.-I) at Gangtok.
3. Mr. Prajwal Khatiwada, District & Sessions Judge, (North) at Mangan.

4. The Commissioner-cum- Secretary, to Hon'ble Governor of Sikkim, Gangtok.
5. The Principal Secretary to Hon'ble Chief Minister of Sikkim, Gangtok.
6. The Advocate General, Government of Sikkim, Gangtok.
7. The Additional Advocate General, Government of Sikkim, Gangtok.
8. The Chief Secretary, Government of Sikkim, Gangtok.
9. The Additional Chief Secretary-cum-Principal Secretary, Home Department, Government of Sikkim, Gangtok.
10. The Legal Remembrancer-cum- Secretary, Law Department, Government of Sikkim, Gangtok.
11. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice.
12. The Principal Private Secretary to Hon'ble the Acting Chief Justice.
13. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
14. The District & Sessions Judge (East) at Gangtok.
15. The District & Sessions Judge (South) at Namchi.
16. The District & Sessions Judge (Spl. Div.-II) at Gangtok.
17. The Director Sikkim Judicial Academy, Gangtok.
18. The Chief Judicial Magistrate-cum-Civil Judge (South) at Namchi.
19. The Chief Judicial Academy-cum- Civil Judge (West) at Gyalshing.
20. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
21. The Chief Judicial Magistrate-cum- Civil Judge (East) I/C at Gangtok.
22. The Civil Judge-cum-Judicial Magistrate (East) at Gangtok.
23. The Civil Judge-cum-Judicial Magistrate, Chungthang Subdivision, North at Mangan.
24. The Civil Judge-cum-Judicial Magistrate, Soreng Subdivision at West Sikkim.
25. The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
26. The Civil Judge-cum-Judicial Magistrate (South) at Namchi.
27. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
28. The Civil Judge-cum- Judicial Magistrate, Rangpo Sub-Division East Sikkim (I/C).
29. The Civil Judge-cum- Judicial Magistrate, Jorethang Sub-Division South Sikkim (I/C).
30. The Civil Judge-cum- Judicial Magistrate, Yangang Sub-Division South Sikkim (I/C).
31. The Civil Judge-cum- Judicial Magistrate, Rongli Sub-Division East Sikkim (I/C).
32. The District Magistrate (East) at Gangtok.
33. The District Magistrate (West) at Gyalshing.
34. The District Magistrate (North) at Mangan.
35. The District Magistrate (South) at Namchi.
36. The Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.

37. The General Secretary, Bar Association of Sikkim.
38. The General Secretary, High Court Bar Association, Sikkim.
39. The General Secretary, Namchi Bar Association, South Sikkim.
40. The Gazette Section, Home Department for publication in Government Gazette.
41. All Section In-charge, High Court of Sikkim, Gangtok.
42. The Computer Cell, High Court of Sikkim, Gangtok (for publishing in the High Court Website).
43. Personal file and
44. Guard file.


18-07-18

REGISTRAR